## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

> > : CA/95/2017

APPLICATION NUMBER

**PETITION NUMBER** 

: AMREX MARKETTING PVT LTD

NAME OF THE RESPONDENT

NAME OF THE PETITIONER

: SRISESAVA HOSPITALS PVT LTD & 4 ORS

UNDER SECTION

4

: 58/59

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A. G. SAFHYA NARAYANO

(M. R. MYLSAMY)

LY. SOUNDERRADAN 2.

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N. Bhuvaneshwaran

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## **ORDER**

Counsel for the Petitioner present. It is reported that R2 is expired. Counsel for the Petitioner submitted that R2 was a Director, therefore, there is no requirement to array his legal heirs in the petition. Counsel for R3 and R5 present. No representation on behalf of R1 and R4. Counsel for the Petitioner is directed to serve notice by way of substituted service on R1 by making publication in the newspapers one in English and another in vernacular language wherein the registered office of the R1 Company is situated. In relation to R4, Counsel for the Petitioner prayed for time to file details of service effected. Counsel for R3 and R5 are directed to file reply. Put up on 13.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)